



HIDAYATULLAH NATIONAL LAW UNIVERSITY
RAIPUR

Constitution@75

≡ HNLU SERIES ≡

Commemorating 75 Years of the Indian Constitution

Workshop on

SHAPING TRUTHS: THE NEXUS OF MEDIA, AI & HUMAN RIGHTS

10:30 AM - 01:00 PM

10th December, 2024

MINI THEATRE, HNLU

International Human Rights Day

Organized by

Centre for Constitutional Law & Federalism **SCHOOL OF LAW & GOVERNANCE**

Centre for Innovation & IP Policy **SCHOOL OF LAW & TECHNOLOGY**

Centre for Law & Human Rights **SCHOOL OF LAW & HUMANITIES**



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About the Series

The Constitution@75 Series celebrates through this fourth event the enduring legacy of the Indian Constitution by examining its values, adapting them to current realities, and fostering discussions across society.

OECD in its 2024 Ethical AI principles added that “AI actors should respect the rule of law, human rights, democratic and human-centred values throughout the AI system lifecycle. These include non-discrimination and equality, freedom, dignity, autonomy of individuals, privacy and data protection. This also includes addressing misinformation and disinformation amplified by AI, while respecting freedom of expression and other rights.”

The convergence of Artificial Intelligence (AI) with media and human rights represents a transformative shift in how societies interact with information and governance frameworks. AI-powered tools, ranging from automated journalism to content moderation systems, have reshaped the media landscape, enabling faster content delivery, personalized user experiences, and deeper audience engagement. While these developments hold immense potential for improving access to information and fostering informed citizenry, they also pose significant challenges to fundamental human rights, including privacy, freedom of expression, and equality.

Media systems leveraging AI often rely on massive datasets and advanced machine learning algorithms to tailor content to individual preferences. However, such personalization raises ethical concerns, particularly around the creation of filter bubbles, echo chambers, and surveillance-driven information flows. These phenomena can amplify disinformation, restrict diverse viewpoints, and erode critical media and information literacy (MIL) skills among the public.

Privacy risks are exacerbated by AI's pervasive data collection and predictive analytics capabilities, which often lack transparency and accountability. Automated decision-making systems can perpetuate biases inherent in their training data, leading to discrimination against marginalized groups. At the same time, state and corporate use of AI for surveillance and content control risks undermining freedom of expression and access to diverse information sources.

This workshop aims to equip journalists, mass communication students, and academicians with AI tools for media while addressing their ethical and human rights implications. Participants will learn to apply AI responsibly, ensuring privacy, equality, and freedom of expression.

Programme Schedule

10:30 -
10:35 AM

Welcome Address

Dr. Kiran Kori

Head, Centre for Law & Human Rights,
School of Law & Humanities

10:35 -
11:05 AM

Theme 1: Manufacturing
Consent- AI Driven
Amplification

Prof. (Dr.) V.C. Vivekanandan

Vice-Chancellor, HNLU &
President, Consortium of NLUs

11:05 -
11:35 AM

Theme 2: AI Driven Journalism:
Balancing Innovation
with Ethical Reporting

Mr. John Joseph

Former Coordinating Editor,
The Times of India

11:35 -
11:50 AM

Tea Break

11:50 -
12:20 PM

Theme 3: Deep fakes &
Media Manipulation

Dr. Deepak Kumar Srivastava

Director, School of Law & Governance

12:20 -
12:35 PM

Q & A

12:35 -
12:40 AM

Vote of Thanks &
Felicitation

Mr. Abhinav K Shukla

Head, Centre for Comparative Law,
School of Law & Governance

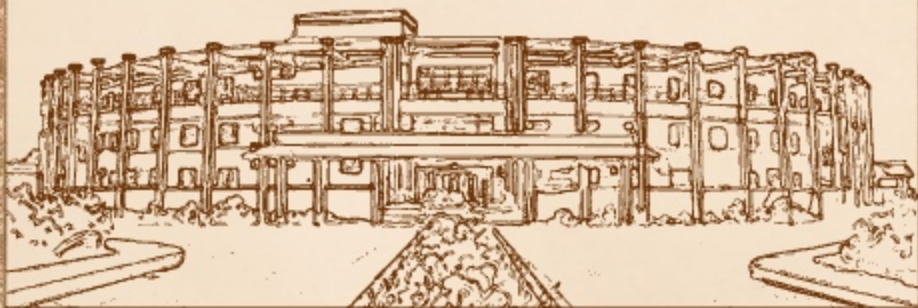
12:40 PM

Lunch



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